

TOURIST HOTELS

3318. SHRI K. N. PANDEY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 2211 on the 29th November, 1967 and state :

(a) whether the said information regarding the Tourist Hotels has been collected; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes Sir.

(b) The assurance has since been fulfilled and a copy is placed on the Table of the House. [Placed in Library. See No. LT-396/68.]

PENSION/PROVIDENT FUND SCHEME FOR DELHI TEACHERS

3319. SHRI MANIBHAI J. PATEL : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have accepted the Pension and Provident Fund Scheme for Delhi University Teachers as recommended by the University Grants Commission;

(b) if so, the details thereof; and

(c) whether a similar scheme would also be introduced for Delhi College Teachers ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) The details are under examination.

(c) A proposal is under consideration.

COCHIN PORT

3320. SHRI VISWANATHA MENON : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the construction of berth Q-9 at Cochin port has been completed;

(b) whether Government have received representation from the Cochin Port Authorities to extend this berth to a length of 808 ft.;

(c) if so, the reasons they have given for their proposal; and

(d) the reaction of Government thereto ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) The construction of the berth is in progress.

(b) Yes.

(c) The berth is required for accommodating larger vessels carrying bulk cargo and Defence vessels which normally occupy two alongside berths on account of their size.

(d) The proposal is under consideration.

REPRESENTATION OF M.P.S. ON THE PORT TRUSTS

3321. SHRI VISWANATHA MENON : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether there is any proposal to give representations to the Members of Parliament in the various Port Trusts of India; and

(b) whether it is a fact that representatives of Municipalities and Chambers of Commerce are also being given representations on these Trusts ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) No, Sir.

(b) Yes, Sir.

VACANCIES IN KERALA HIGH COURT

3322. SHRI VISWANATHA MENON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there are three vacancies in the High Court of Kerala; and

(b) if so, the action taken to fill up these vacancies ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Proposals to fill the vacancies have been received from the State authorities and are now under consideration of Government.

BOMBAY-COCHIN AIR SERVICE

3323. SHRI VISWANATHA MENON : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that the air passengers to Cochin via Bombay have to wait at Bombay for more than three hours so as to catch Bombay-Cochin plane;

(b) if so, whether Government have any proposal to minimise the waiting time at